OFFICE ORDER NO. 31 OF 2021

Read : Office Order No.25 of 2021,
dated 7th May, 2021.

The Office Order No.25 of 2021, dated 7th May, 2021 in respect of assignment of Judicial Work to the Judicial Officers of this Court during Summer Vacation-2021 commenced from Monday, the 10th May, 2021 to Sunday, the 6th June, 2021 (both days inclusive), is hereby partially modified as under :

ASSIGNMENT OF JUDICIAL WORK

HEAD OFFICE

Sr. Nos.	Name & Designation	Period	Nature of work assigned	C.R. Nos.
15.	Shri.R.T.Ghogle, Judge	19.05.2021	Matters falling under Bombay Rent Control Act,1947 & Standard Rent Applications & Applications under Section 5(11)(c) and 24 of Bombay Rent Control Act,1947 and Matters falling under the Maharashtra Rent Control Act,1999 and the matters falling under the Presidency Small Causes Court Act, 1882.	26

Rest of the Office Order No.25 of 2021, dated 7th May,2021 shall remain unchanged.

COURT OF SMALL CAUSES }
}
}
MUMBAI : 19TH MAY, 2021 }

(S. C. More)
Chief Judge